

facturers Corporation Limited, Calcutta, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-8558/84 for (a) and (b).]

(ii) (a) Twelfth Annual Report and Accounts of the Jute Corporation of India Limited, Calcutta, for the year ended the 30th June, 1983, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.

(b) Review by Government on the Working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) and (ii) (a) above.

[Placed in Library. See No. LT-8589/84 for (ii) and (2).]

I. Report and Accounts (for the year ended the 30th June, 1983) of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, and related papers

II. Corrigendum to the Annual Report and Certified Accounts of the Export Inspection Council and Export Inspection Agency (Volume II) for the year 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Twenty-eighth Annual Report and Accounts of the All India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year ended the 30th June, 1983, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Society.

[Placed in Library. See No. LT-8591/84 for (a) and (b).]

(ii) A corrigendum to the Annual Report and Certified Accounts of the Export Inspection Council and Export Inspection Agency (Volume II) for the year 1982-83. [Placed in the Library. See No. LT-8592/84].

REPORT OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

CHOWDHARY RAM SEWAK (Uttar Pradesh): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Fifty-seventh Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on action taken by Government on the recommendations contained in the Thirty-Sixth Report of the Committee on the Ministry of Home Affairs and Planning Commission—Special Component Plan for Scheduled Castes.

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE LIFE INSURANCE CORPORATIONS BILL, 1983

SHRI LAL K. ADVANI (Madhya Pradesh): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Report of the Joint Committee of the Houses on the Bill to provide, with a view to the more effective realisation of the objectives of nationalisation of life insurance business, for the dissolution of the Life Insurance Corporation of India and for the establishment of a number of corporations for the more efficient carrying on of the said business and for matters connected therewith or incidental thereto.